## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

### $\underline{\mathbf{2}^{\mathrm{nd}}\mathrm{FLOOR},\mathrm{M.T.N.L}\;\mathrm{BUILDING},\mathrm{NEAR}\;\mathrm{SCOPE}\;\mathrm{COMPLEX},\mathrm{CGO}\;\mathrm{COMPLEX},\mathrm{NEW}\;\mathrm{DELHI}}$

## DAILY CAUSE LIST DATED 06.10.2025

# COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5924 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 1056 of 2024	Gokul Anilkumar Aggarwal Vs. Shailesh Bhalchandra Desai & Anr.	Rajesh Kumar Gautam

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1.

Notice Board By order -sd/-

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